IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.11073 of 2020

Ratan Lal Bhakat … … **Petitioner**

Versus

The State of Jharkhand … … **Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Mukesh Kr. Dubey, Adv.
For the State : Mr. Shailendra Kr. Tiwary, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

04/25.03.2021: As prayed for by the learned counsel for the petitioner, put up this case on 19.04.2021.

(Rajesh Kumar, J.)

Amar/-